BIHAR LEGISLATIVE ASSEMBLY

FOURTEENTH ASSEMBLY - EIGHTH SESSION

RESUME OF BUSINESS TRANSACTED BY THE BIHAR LEGISLATIVE ASSEMBLY

FROM 22ND FEB, 2008 TO 2ND APRIL, 2008

1. SUMMONS

Summons for the eighth session of the fourteenth Bihar Legislative Assembly were issued to the Hon'ble Members of the Legislative Assembly on $1^{\text{#}}$ Feb, 2008 to meet at 11.00 a.m. on 22.02.2008.

2. DURATION OF 8[™] SESSION

The eighth session of the 14th Bihar Legislative Assembly commenced on 22nd February, 2008 and adjourned sine die on 2nd April, 2008.

3. SITTINGS OF THE ASSEMBLY

The Bihar Legislative Assembly held its sitting for twenty four days during the period from 22nd Feb, 2008 to 2nd April, 2008 on the following dates :-

22nd, 25th, 26th, 27th & 29th Feb. 2008, 3nd, 4th, 6th, 7th, 10th, 11th, 12th, 13th, 14th, 17th, 18th, 19th, 25th, 26th, 27th, 28th & 31st March, 2008 and 1st & 2nd April, 2008.

In terms of hours the House sat for 104 hrs. and 42 minutes (approx).

4. WELCOME ADDRESS AND READING OUT OF THE MESSAGE OF H.E. THE GOVERNOR OF BIHAR

In the beginning of the 8th session on 22nd Feb., 2008 the Hon'ble Speaker welcomed the Hon'ble Members of the Assembly and sought their help and cooperation in conducting the business of the House peacefully and smoothly. The Hon'ble Speaker then read the message of H.E. the Governor of Bihar containing desire expressed therein to address the Hon'ble Members of both the Houses of Legislature together. The Hon'ble Speaker ordered for suspension of the business of the House for a short while to enable the Hon'ble Members of the Council to take their respective seats and went out to receive and bring H.E. the Governor of Bihar in ceremonial procession with the Hon'ble Acting Chairman of the Council and other officers.

5. ADDRESS OF H.E. THE GOVERNOR OF BIHAR AND DEBATE THEREON

On arrival of H.E. the Governor of Bihar, the Hon'ble Members stood up in his respect, short version of national anthem was played and then H.E. the Governor of Bihar addressed the House. After completion of the address of H.E. the Governor of Bihar, the short version of national anthem was replayed and then H.E. the Governor of Bihar left the House in the same ceremonial manner as H.E. had been pleased to enter therein.

A debate on the address of H.E. the Governor of Bihar took place in the Assembly on 25.02.2008, 26.02.2008 and 27.02.2008 on a motion made by Sri Ram Charitra Prasad Singh and seconded by Sri Tarkishore Prasad, both Hon'ble members of the treasury bench. The leader of opposition and other leaders of the parties sitting in opposition moved amendment to such motion. All together 20 members took part in the debate from both sides. The Hon'ble Chief Minister explained the position of the government at the end of discussion and then motion of Thanks was adopted by the House rejecting all amendments of the opposition.

6. CONSTITUTION OF BUSINESS ADVISORY COMMITTEE AND PANEL OF PRESIDING MEMBERS

On the 1st day of 8th session, after departure of H.E. the Governor of Bihar and dispersion of the Hon'ble Members of the Council, the House again resumed its regular business of that day. The Hon'ble Speaker announced the names of the Hon'ble Members constituting the Business Advisory Committee for the session. The Hon'ble Speaker also announced the name of five senior Hon'ble Members of the Assembly constituting the panel of Presiding Officers, any of them might preside over the Assembly in absence of the Hon'ble Speaker in the Assembly in accordance with the arrangement made by him in this behalf.

7. STATEMENT REGARDING ASSENTED BILLS

The statement regarding the grant of assent to the nine bills passed during 7th session by H.E. the Governor of Bihar was made by the Assembly Secretary. The nine bills which were passed during the last session and were assented by H.E. the Governor of Bihar are as follows :-

SL. No.	Name of Bills	Date on which passed	Date of Assent
1.	The Bihar Appropriation (No. 4) Bills, 2007	13.12.2007	03.01.2008
2.	The Bihar Contingency Fund (Amendment) Bill, 2007	11.12.2007	03.01.2008
3.		11.12.2007	03.01.2008
4.	The State Commission for Backward Classes (Amendment) Bill, 2007.	12.12.2007	03.01.2008
5.	Court Fee (Bihar Amendment) Bill, 2007	12.12.2007	03.01.2008
6.	Indira Gandhi Aurvigyan Sansthan (Amendment) Bill, 2007.	12.12.2007	07.01.2008
7.	The Bihar Panchyat Raj (Amendment) Bill, 2007	12.12.2007	23.01.2008
8.	The Bihar Clinical Establishment (Control and Regulation) Amendment) Bill, 2007	11.12.2007	26.01.2008
9.	The Bihar Research Society (Acquisition) Bill, 2007	11.12.2007	26.01.2008

8. LAYING DOWN OF COMMITTEES' REPORTS, OTHER REPORTS AND PAPERS ON THE TABLE OF THE HOUSE

During the period, 21 reports of various committees and other different reports and papers were laid on the table of the House. These are as follows :-

SI.	Name of Reports / Papers	Date of	
SI. No.		Presentation	
1.	Economic Survey Report of the Financial Year 2007-08	22.02.2008	
2.	166th Report of the Committee on Public Undertaking	25.02.2008	
3.	169th Report of the Committee on Public Undertaking	26.02.2008	
4.	Notification No. 282/Bihar/2007 dt. 17.02.2007 of the Delimitation Commission		
1.	of India on delimitation of the Parliamentary and Legislative constituencies.	27.02.2008	
5.	Action taken Report of the General purpose committee on the recommendation	Contraction of the second second	
	of the special committee constituted on the Tishkhora massacre incident.	27.02.2008	
6.	170th Report of the committee on public undertaking.	27.02.2008	
7.	448th Report of the Public Account Committee.	29.02.2008	
8.	1* Report of the committee on the Tourism Development Industry.	29.02.2008	
	172rd Report of the Committee on the Public Undertaking.	29.02.2008	
10.	15th, 21st and 22rd Report of the Committee on Petitions.	10.03.2008	
	Action taken report of the General Purpose Committee on the recommen-	10.05.2000	
11.	dations of the Special Committee constituted on the calling attention motion		
1	moved by Hon'ble Members Sri Ramdeo Verma concerning the matter of		
		10.03.2008	
	Home Department. 65 Copies of answers of unstarred questions admitted in 1 st , 2 nd and	10.03.2000	
12.	3 rd session of 14 th Legislative Assembly.	11.03.2008	
		11.03.2008	
13.	1st and 2nd Reports of the Committee on Zero Hour.	18.03.2008	
14.	46 th , 47 th and 48 th Report of the Bihar Warehousing Limited.	18.03.2008	
15.	Copy of Rules regarding medical treatment and re-imbursement of expanses	18.03.2008	
	incurred thereon to the Hon'ble Members and ex-members of the House.		
	178th Report of the Committee on Government Assurances.	18.03.2008	
17.	Report of the Special Committee on the starred question no. 1133 of the	35 03 3000	
-	Hon'ble member Shri Sunil Kumar 'Pushpam' relating to health department.	25.03.2008	
18.	Copy of 3 rd quarterly result of trends of receipts and expenditures for the	25 02 2000	
	financial year 2007-08	25.03.2008	
19.	Report of the Comptroller and Auditor General on the Appropriation Account		
	and Financial Accounts of the State for the year ending on 31 st March, 2007;		
-	Civil Revenue receipts and Commercial.	26.03.2008	
20.	Action taken report of the General Purpose Committee on the recommen-		
	dation of the Spl. Committee constituted on the short notice question no. 25		
	of Late Ajit Sarkar, the then Hon'ble member of the House.	26.03.2008	
21.	Copy of the Gender Budget of the Financial Year 2008-09	27.03.2008	
22.	Action taken Report of the General Purposes Committee on the recommen-		
	dation of the Joint Committee of the Legislature in respect to alleged		
	misbehavior of the Police with the news-reporters at Chhauradano in	The second second	
	East Champaran of Bihar.	27.03.2008	
23.	25 th , 26 th , and 27 th report of the committee on petitions.	27.03.2008	
24.	Copy of notification no. S.O. 69 at 21.08.2007 and S.O. 130 dt. 12.12.2007	in the second second	
	issued u/s 9(4) of the Bihar Tax on Entry of goods in Local Area for		
	consumption, use and sale Act, 1993.	31.03.2008	
		01.04.2009	

9. QUESTIONS

During the session, altogether 3724 notices of questions were received, out of which 2489 were admitted. Out of said admitted questions, 75 were short notice questions, 2150 were starred questions and 264 were unstarred questions. 297 questions were answered on the floor of the House. Answers to 539 questions were placed on the table of the House. 63 questions could not be asked. The rest 1584 questions remained unanswered on the floor of the House because of paucity of time.

10. CALLING ATTENTION MOTIONS & STATEMENT OF GOVERNMENT THEREON

SI. No.	Date on which attention was drawn	Name of Hon'ble members who called the attention of the Honb'le Minister	The Hon'ble minister who made statement /Date on which statement was made	Subject
1.	25.02.2008	Sri Abdul Bari Siddique & other Hon'ble Members	Sri Vijendra Pd. Yadav 25.02.2008	Protection of lives and properties of Biharis in Maharastra.
2.	25.02.2008	Sri Pradeep Kumar	Sri Ramashyra Pd. Singh 25.02.2008	Construction of new chhilaka at the place of old one in the river Kaudihari towards north to Kachana More in Pakadibarawan block of Navada district.
3.	26.02.2008	Sri Shyam Rajak & other Hon'ble Members	Sri Prem Kumar 10.03.2008	Implementation of water supply scheme in the state giving due protection to the Plastic Industries.
4.	26.02.2008	Sri Maheshwar Pd. Yadav & other Hon'ble Members	Sri Ramashyra Pd. Singh 26.02.2008	Construction of protective embank- ment on the left open flank of the river Budhi Gandak in Meenapur Block of Muzaffarpur district.
5.	27.02.2008	Sri Gajendra Pd. Singh & other Hon'ble Members	Sri Brishin Patel 18.03.2008	Completion of works In High School of Rosera Constituency and other constituency not as per decision of government through governing body of the school but through the Collector of the district.
6.	27.02.2008	Dr. Achyutanand & other Hon'ble Members	Treated to be replied in view of answer of the Government on a similar short notice quesion.	Dilapidated condition of transport- ation on the Mahatma Gandhi Setu.
7.	29.02.2008	Sri Chedi Paswan & other Hon'ble Members	Sri Ramashyra Pd. Singh 28.03.2008	Non observance of rules of reservation in giving promotion to the Engineers of irrigation department of the state of Bihar.
8.	29.02.2008	Sri Amrendra Kr. Pandey	Sri Narendra Narain Yadav 14.03.2008	Grant of homestead land purcha to the members of scheduled castes in Sadar circle of Gopalganj district.
9.	03.03.2008	Smt. Prema Choudhary & other Hon'ble Members	Sri Ramchandra Sahni 11.03.2008	Construction and development of Baraila Lake situated in Jandaha and Patepur block of Vaishali district as a bird sanctuary.
10.	03.03.2008	Sri Jai Kumar Singh & other Hon'ble Members	Sri Ramashraya Pd. Singh 03.03.2008	Removal of silts from the bed of Kao river in Rohtas district.
11.	04.03.2008	Sri Amrendra Pratap Singh & other Hon'ble Members	Sri Vishwa Mohan Kr. 04.03.2008	Making out 71 out of order tubewells of Bhojpur district functional.
12.	04.03.2008	Sri Awadesh Kr. Singh & other Hon'ble Members	Sri Ramnath Thakur 11.03.2008	Cancellation of settlement of 75 decimals costly gairmajarua aarn and malik land of Mohalla Janakpur in Manpur block of Gaya district.
13.	06.03.2008	Dr. Izhar Ahmad & other Hon'ble Members	Sri Brisin Patel 17.03.2008	Recognition of services of the teachers of project girls schools in the state and payment of their salaries.

SL.	Date on which attention was drawn	Name of Hon'ble members who called the attention of the Honb'le Minister	The Hon'ble minister who made statement /Date on which statement was made	Subject
14.	06.03.2008		Not pressed	Demand to make available homes to the victims of arson in Mahua constituency of Vaishali district.
15.	07.03.2008	Sri Akhtarul Iman & other Hon'ble Members	Sri Brisin Patel 12.03.2008	Demand to provide necessary resources to the Maulana Mazarul Haque Arabi and Farasi University to make it useful for the people.
16.	07.03.2008	Sri Rampravesh Rai & other Hon'ble Members	Sri Vijendra Pd. Yadav 26.03.2008	Demand for immediate completion of work of laying of transmission wire from Sindhawaliya Sugar Mills and to black list the erring contractor, who failed to complete it within stipulated time.
17.		Sri Rajesh Singh & another	Sri Ramashraya Pd. Singh 10.03.2008	Demand for starting protective work on P.B. embankment.
18.	10.03.2008	Sri Jittan Ram Manjhi	Sri Ramashraya Pd. Singh 10.03.2008	Demand for sanction of Varandi Barrage Scheme.
19.	11.03.2008	Sri Lai Babu Rai	Sri Ramnath Thakur 14.03.2008	For making available sufficient number of revenue maps in the district headquarters for public use.
20.	11.03.2008	Sri Kapildeo Kamat & other Hon'ble Members	Sri Ramashraya Pd. Singh 11.03.2008	For construction of ring embank- ments on chauri and Trishula rivers in Ladaniya block of Madhubani district.
21.	12.03.2008	Dr. Ramchandra Purbey & another	Sri Ramashraya Pd. Singh 12.03.2008	For preparation of an integrated scheme to manage the water. Flow system of Adhawara river groups to control the flood effectively and also chanelise the irrigation system.
22.	12.03.2008	Sri Maheshwar Singh & other Hon'ble Members	Sri Ramnath Thakur 17.03.2008	For recovery of government land sold illegally with collusion of government officials and to take action against erring officers involved in such transaction.
23.	13.03.2008	Sri Bhola Singh & other Hon'ble Members	Sri Gautam Singh 13.03.2008	For reconsideration of government policy in regard to acquisition of 392 areas of land in Barauni Industrial Area and withdrawal of criminal cases lodged against the farmers.
24.	13.03.2008	Sri Ramdeo Verma & other Hon'ble Members	Sri Ramashraya Pd. Singh 25.03.2008	For completition of Dumariya- Makadumpur water drainage system in Samastipur district.
25.	14.03.2008	& other Hon'ble Members	Sri Nand Kishore Yadav 19.03.2008	For construction of bridge near Kusheshwar Asthan of Darbhanga district in order to save the road from the flood water erosion.
26.	14.03.2008	Sri Abdul Bari Siddique & other Hon'ble Members	Srl Vijendra Pd. Yadav 25.03.2008	For removal of encroachment of land and houses of the people of minority community forcibly made by the officer-in-charge of Navhatta police station.

51. No.	Date on which attention was drawn	Name of Hon'ble members who called the attention of the Honb'le Minister	The Hon'ble minister who made statement /Date on which statement was made	Subject
27.		Sri Damodar Raut & other Hon'ble Members	Sri Sushil Kumar Modi 25.03.2008	For increasing the amount of grant to the Bidi Labourer from Rs. 4000/- to Rs. 10000/- for construction of their houses and Rs. 2.5 thousand for electrification.
28.	17.03.2008	Sri Shakil Ahmed Khan	Sri Vijendra Pd. Yadav 17.03.2008	For taking action against the officer-in- charge of P.S. Paraiya for his alleged involvement in committing the murder of one Manoj Kumar Chaudhary of the village Bagahi of that police station failing in Gaya district.
29.	18.03.2008	Sri Deonath Yadav & other Hon'ble Members	Sri Monazir Hasan 26.03.2008	For removal of encroachment from the land meant for construction of monument of freedom fighter Sri Deo Krishna Kunwar made by unsocial elements and immediate construction of monument thereon.
30.	18.03.2008	Dr. Achutanand & other Hon'ble Members	Sri Ramashraya Pd. Singh 18.03.2008	For enquiry into irregularities in repairing works of embankment.
31.	19.03.2008	Smt. Renu Kumari	Ramnath Thakur 27.03.2008	For enquiry into distribution of land of Shyam Lal Trust in illegal manner after its acquisition under Ceiling Act.
32.	19.03.2008	Sri Ramanuj Prasad	Sri Ramashraya Pd. Singh 19.03.2008	For protection of different villages of sonepur block of Saran district from the river gandak's erosion.
33.	25.03.2008	Sri Bhagwan Singh & other Hon'ble Members	Sri Gautam Singh 25.03.2008	For release of acquired land of poor farmers of the village Memsi tola of Jagadishpur block of Bhojpur district.
34.	25.03.2008	Sri Gopal Kr. Agrawal & other Hon'ble Members	Sri Narendra Narayan Yadav 27.03.2008	For taking action against the public Information Officer of Rural Works dept, who furnished two different information on the same issue.
35.		Sri Arun Singh & other Hon'ble Members	Sri Vijendra Pd. Yadav 01.04.2008	For taking action against the police, landlords and criminals who in collusion of each other dispossessed the parcha holders and also committed murder of some of them.
36.	26.03.2008	Sri Maheshwar Pd. Yadav & other Hon'ble Members	Sri Ramashraya Pd. Singh 28.03.2008	For rehabilitation of the displaced villagers of several villages falling in between the two embankments under construction in Muzaffarpur and Sitamarhi districts.
37.	27.03.2008	Sri Shakil Ahmed Khan & other Hon'ble Members	Smt. Sudha Srivastava 31.03.2008	For withdrawal of enhanced court fee.
38.	27.03.2008	Sri Dinesh Chandra Yadav & other Hon'ble Members	Sri Nand Kishore Yadav 27.03.2008	For construction of bridge and road from Dhanchhad to NH 31 Manasi in khagariya district.
39.	28.03.2008	Sri Krishnandan Pd. Verma	Sri Ramashraya Pd. Singh 01.04.2008	For taking steps to keep maintained chhadiyari irrigation scheme and other two similar schemes in Jahanabad district.
40.	28.03.2008	Sri Anirudh Pd. Yadav & other Hon'ble Members	Sri Ramashraya Pd. Singh 28.03.2008	For reinforcement of east and west embankment of Koshi over

SI No.	Date on which attention was drawn	Name of Hon'ble members who called the attention of the Honb'le Minister	The Hon'ble minister who made statement /Date on which statement was made	Subject
41.	31.03.2008	Sri Shakuni Choudhary & other Hon'ble Members	Referred to Question and calling attention Committee	For cancellation of proposal for acquisition of land of the villages Bodana, Ratan and Gobindpur of Khagariya district and construction of sub divisional office, residence etc. on the land of the village Maliya falling under ceiling law.
42.	31.03.2008	Sri Shailesh Kumar Alias Bulo Mandal	Sri Ramashraya Pd. Singh 31.03.2008	For inquiry into embezzlement of huge amount of Rs. 14 carores in the name of erosion protection work of river Ganges and action against erring officers.
43.	01.04.2008	Sri Ajay Paswan & other Hon'ble Members	Sri Ramashraya Pd. Singh 01.04.2008	For providing irrigation facilities after construction of embankment on paimar river in Tankuppa block of Gaya district.
44.	01.04.2008	Sri Gunjeshwar Sah & others Hon'ble Members	Sri Ramashraya Pd. Singh 01.04.2008	For renovation of drainage system to drain out water accumulated towards eastern part of east Koshi embankment.
45.	02.04.2008	Sri Ramai Ram & another Hon'ble Members	Referred to Question and calling attention Committee	For taking action against the non- FIR accused persons of kawakol P.S. case 13/01 involved in committing atrocities on the members of scheduled castes.
46.	02.04.2008	Sri Shivchandra Ram & another Hon'ble Members	For inquiry by the senior officer of sachivalaya level.	For high level inquiry in alleged irregularities in purchase of pipes for irrigation purpose and taking action against erring officials.

11. LEGISLATIVE BUSINESS

During the period, 12 Bills were introduced in the Assembly. All the Bills were considered and passed. The details are as follows :-

sl. No.	Title of Bill	Date of Introduction	Date of Con- sideration & Passing
1.	The Bihar Finance Bill, 2008	25.02.2008	27.03.2008
2.	The Bihar Appropriation Bill, 2008	10.03.2008	14.03.2008
3.	The Bihar Appropriation (No. 2) Bill, 2008	27.03.2008	27.03.2008
4.	The Bihar State Fair Authority Bill, 2008	31.03.2008	31.03.2008
5.	The Bihar Micro and Small Enterprises Rehabilitation Bill, 2008	31.03.2008	31.03.2008
6.	The Bihar Public Works Contract Dispute Arbitration Tribunal Bill, 2008	31.03.2008	31.03.2008
7.		02.04.2008	02.04.2008
	Patna University (Amendment) Bill, 2008	02.04.2008	02.04.2008
9.	The Bihar State University (Amendment) Bill, 2008	02.04.2008	02.04.2008
10.	The Bihar State Public Library and Information Centre Bill, 2008	02.04.2008	02.04.2008
11.	The Bihar Co-operative Society (Amendment) Bill, 2008	02.04.2008	02.04.2008
12.	The Bihar Tax on Entry of Goods in Local Area for Consumption, use or sale (Amendment and validation) Bill, 2008	02.04.2008	02.04.2008

12. FINANCIAL BUSINESS

On 25.02.2008, the Hon'ble Minister-in-charge, Finance presented the annual financial statement i.e. the statement of the estimated receipts and expenditure of the state of the year 2008-2009 (hereinafter for brevity referred to as the 'BUDGET') and also introduced the Bihar Finance Bill, 2008.

The House made general discussion on the budget for three consecutive days i.e. on 29.02.2008, 03.03.2008 and 04.03.2008. Altogether 24 Hon'ble Members of the House took part in debate. At the end of the debate, the Hon'ble Minister-in-charge, Finance, who also happens to be the Hon'ble Deputy Chief Minister gave reply.

After general discussion on the budget, on 06.03.2008 the House took up the matter of voting of demands for grants. The House devoted 11 days on the discussion of cut motions moved by different Hon'ble Members against 11 separate demands made in respect of the grants proposed for different departments. The details of voting of demands for such grants and participation of Hon'ble Members therein in different manner are as follows :-

SI. No.	Name of Dept. whose demands for grants taken up for consideration & date of consideration		Name of Hon'ble Members who moved cut-motion	Name of Hon'ble Members who participated in debate of cut-motion	Result after debate
1.	Agriculture 06.03.2008	 Shri Kishore Kr. Shri Ramdeo Verma Dr. Achchuta Nand Shri Ramdeo Ral Shri Awadhesh Kr. Singh Shri Lalbabu Rai Shri Hridaya Nr. Singh Shri Ramanuj Prasad Shri Shobhakant Mandal Shri Pradeep Kr. Shri Pradeep Kr. Joshi 	Shri Kishore Kr.	 Shri Ram Sewak Singh Shri Indradeo Prasad Shri Arun Singh Shri Arun Singh Shri Sanjeev Kr. Jha Shri Rajesh Singh Shri Haribhushan Thakur Shri Jai Kr. Singh Shri Anil Chaudhary Shri Anil Chaudhary Shri Vyasdeo Prasad Shri Krishnandan Pd. Verma Shri Lalbabu Rai Shri Hare Krishna Yadav Shri Hridya Narain Singh Shri Pradeep Kr. 	Assent Granted
2.	Human Resources 07.03.2008	 Shri Kishore Kr. Shri Ramdeo Rai Dr. Achchyuta Nand Shri Gopal Kr. Agrawal Shri Awadhesh Kr. Singh Shri Lalbabu Rai Shri Hridya Narain Singh Shri Ramanuj Prasad Shri Haribhushan Thakur Shri Amarendra Kr. Pandey 	Shri Kishore Kr.	 Shri Hari Narain Singh Shri Hari Bhushan Thakur Shri Ashok Kr. Yadav Shri Pradeep Kr. Shri Lalbabu Rai Shri Gopal Kr. Agrawal 	Assent Granted
3	Heaith 10.03.2008	1. Shri Kishore Kr.	Shri Kishore Kr.	 Shri Dinesh Prasad Dr. Ramchandra Purbey Shri Ram chandra Manjhi Shri Anil Chaudhary Dr. R.R. Kanaujiya 	Assent Granted

51	Name of Dept. whose demands for grants taken up for consideration & date of consideration		Name of Hon'ble Members who moved cut-motion	Name of Hon'ble Members who participated in debate of cut-motion	Result after debate
	3	 6. Shri Lalbabu Rai 7. Shri Hridya Narain Singh 8. Shri Ramanuj Prasad 9. Shri Pradeep Kr. 10. Dr. Izhar Ahmad 11. Shri Shobhakant Mandal 12. Shri Amarendra Kr. Pandey 13. Shri Pradeep Kr. Joshi 		 Shri Ramdeo Rai Shri Pramod Kr. Shri Akhtarul Iman Shri Lalbabu Rai Shri Rambinod Paswan Shri Amarnath Yadav Shri Hridya Narain Singh Shri Pradeep Kr. Shri Narendra Kr. Singh Shri Shailesh Kr. Shri Renu Kumari 	
4.	Resources 11.03.2008	 Shri Kishore Kr. Shri Maheshwar Pd. Yadav Dr. Achchyuta Nand Shri Ramdeo Rai Shri Gopal Kr. Agrawal Shri Awadhesh Kr. Singh Shri Lalbabu Rai Shri Hridya Narain Singh Shri Ramanuj Prasad Shri Pradeep Kr. Dr. Izhar Ahmad Shri Pradeep Kr. Joshi 	Shri Kishore Kr.	 Shri Maheshwar Pd. Yadav Shri Ram charitra Pd. Singh Dr. Izhar Ahmad Shri Falguni Pd. Yadav Shri Jagat Narain Singh Shri Dinesh Chandra Yadav Shri Ramdeo Rai Shri Arun Singh Shri Arun Singh Shri Ram chandra Singh Yadav Shri Pramod Kr. Shri Rambinod Paswan Shri Rambinod Paswan Shri Deonath Yadav Shri Ram Chandra Singh Nisad Shri Lalbabu Rai 	
5.	Energy 12.03.2008	 Shri Kishore Kr. Shri Maheshwar Singh Dr. Achchyutanand Shri Ramdeo Rai Shri Awadhesh Kr. Singh Shri Lalbabu Rai Shri Haridaya narain Singh Shri Ramanuj Prasad Shri Pradeep Kr. Shri Amrendra Kr. Pandey Shri Pradeep Kr. Joshi 	Shri Kishore Kr.	 Shri Shakuni Choudhary Shri Prem Ranjan Patel Shri Maheshwar Singh Shri Sudhanshu Shekhar Bhaskar Smt. Prema Choudhary Shri Narendra Kr. Singh Shri Ram Binod Paswan Shri Ram Prit Paswan Shri Ramchandra Singh Yadav Shri Ramanuj Prasad Shri Ramanuj Prasad Shri Jawahar Prasad Shri Lalbabu Rai Shri Pradeep Kr. 	Assent Granted
6.	Road <u>Construction</u> 13.03.2008	 Shri Kishore Kr. Shri Ramchandra Singh Yadav Dr. Achchyuta Nand Shri Ramdeo Rai Shri Lalbabu Rai Shri Awadhesh Kr. Singh Shri Ramanuj Prasad Shri Pradeep Kr. Shri Narendra Kr. Singh 	Shri Kishore Kr.	 Shir Pradeep Kr. Shri Gajendra Pd. Singh Dr. Jitendra Kr. Dr. Achyutanand Shri Krishnandan Paswan Shri Lalit Kr. Yadav Smt. Guddi Devi Shri Rambinod Paswan Shri Ramayan Manjhi Shri Ramdeo Rai Shri Ramchandra Singh Yadav 	Assent granted

SI. No.	Name of Dept. whose demands for grants taken up for consideration & date of consideration	Name of Hon'ble Members who gave notice of cut-motion	Name of Hon'ble Members who moved cut-motion	Name of Hon'ble Members who participated in debate of cut-motion	Result after debate
		191		 Shri Anant Kr. Satyarthi Shri Jainandan Pd. Yadav Shri Pradeep Kr. Shri Seonath yadav Shri Haribhushan Thakur Shri Lalbabu Rai 	
7.	Rural Development 17.03.2008	 Shri Kishore Kr. Dr. Achchuyuta Nand Shri Ramdeo Rai Shri Gopal Kr. Agrawal Shri Awadhesh Kr. Singh Shri Lalbabu Rai Shri Hridya Narain Singh Shri Ramanuj Prasad Shri Pradeep Kr. Shri Narendra Kr. Singh 	Shri Kishore Kr.	 Shri Abdui Bari Siddiqui Shri Chhotelal Rai Dr. Achchyuta Nand Shri Rambinod Paswan Shri Ramdeo Mahto Shri Vilyendra Kr. Yadav Shri Pradeep Kr. Shri Hridya Nr. Singh Shri Falguni Pd. Yadav Shri Raj Kishore Pd. Shri Dinker Ram Shri Sanjay Kr. Gupta Shri Damodar Singh 	Assent Granted
8.	Industry 18.03.2008	 Shri Kishore Kr. Shri Ashok Kr. Dr. Achchyuta Nand Shri Ramdeo Rai Shri Awadhesh Kr. Singh Shri Laibabu Rai Shri Hridya Nr. SIngh Shri Ramanuj Prasad Shri Pradeep Kr. Shri Pradeep Kr. Joshi 	Shri Kishore Kr.	 Shri Anant Kr. Satyarthi Shri Awadhesh Kr. Singh Shri Rameshwar Pd. Yadav Shri Shailesh Kr. Shti Shailesh Kr. Shti Nitin Navin Shri Ramanuj Prasad Shri Ramshewak Singh Shri Anil Kr. Choudhary Shri Pramod Singh Shri Ram Niwas Prasad Shri Sunil Kr. Pintu Shri Sunil Kr. Pintu Shri Sunil Kr. Singh Shri Hridya Nr. Singh Shri Fulda Ninod Paswan Shri Fulena Singh Shri Pradeep Kr. Shri Shaheed Ali Khan 	Assent Granted
9	. <u>Home Dept.</u> 19.03.2008	 Shri Kishore Kr. Shri Jagdanand Singh Dr. Achchyta Nand Shri Ramdeo Rai Shri Lalbabu Rai Shri Hridya Narain Singh Shri Ramanuj Prasad Shri Pradeep Kr. Shri Pradeep Kr. Joshi 	Shri Ramdeo Rai	 Shri Shakuni Choudhary Shri Shakuni Choudhary Shri Gyanendra Kr. Singh Shri Maheshwar Hazari Shri Ram Pravesh Rai Shri Run Singh Shri Kishore Kr. Shri Ramadhar Singh Shri Rambinod Paswan Shri Ram Chandra Purbey Shri Sunii Kr. Shri Sunii Kr. Shri Bhudeo Choudhary Shri Sachidanand Yadav Shri Pradeep Kr. Shri Hari Bhushan Thakur 	Assent Granted

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50.	Name of Dept. whose demands for grants taken up for consideration & date of consideration	Name of Hon'ble Members who gave notice of cut-motion	Name of Hon'ble Members who moved cut-motion	Name of Hon'ble Members who participated in debate of cut-motion	Result after debate
10.	Revenue & Land Reform 25.03.2008	 Shri Kishore Kr. Shri Ramdeo Rai Dr. Achchyutanand Shri Gopal Kr. Agrawai Shri Awadhesh Kr. Singh Shri Lalbabu Rai Shri Ramanuj Prasad Shri Pradeep Kr. Shri Narendra Kr. Singh Shri Amarendra Kr. Pandey 	Shri Kishore Kr.	 Dr. Ram Chandra Purbey Shri Anant Kr. Satyarthi Shri Ram Niwas Prasad Shri Ram Niwas Prasad Shri Vyasdeo Prasad Shri Anil Choudhary Shri Arun Singh Shri Pramod Kr. Shri Pramod Kr. Shri Sheochand Ram Shri Jawahar Prasad Shri Ramdeo Rai Shri Ramdeo Rai Shri Ramdeo Verma Shri Ramdeo Verma Shri Dinker Ram Smt. Renu Kumari 	Assent Granted
11.	Cabinet <u>Secretariat</u> 26.03.2008	 Dr. Achchayutanand Shri Ramdeo Rai Shri Lalbabu Rai Shri Pradeep Kr. Shri Pradeep Kr. Joshi 	Dr. Achchyutanad	 Shri Bhudeo Choudhary Shri Jagadnand Singh Shri Bhola Singh Shri Arun Singh Shri Ram Binod Paswan Shri Laibabu Rai Dr. R.R. Kanaujiya Shri Ramdeo Rai Shri Tarkishore Pd. Shri Kishore Kr. 	Assent Granted

On 20.03.2008, after the grant of assents to the demands for grants of aforesaid 11 departments, the rest demands for grants of other departments tagged with aforesaid demands for grants of eleven departments were taken up through the process of Gullotine and they were also accepted by the House through voice vote.

On 27.03.2008 Bihar appropriation (No.2) Bill, 2008 was taken up for consideration. The ten Hon'ble Members of both sides of the House took part in debate and after reply of the Hon'ble Minister-in-charge, Finance it was passed by the House by voice vote. Subsequently thereafter the Bihar Finance Bill, 2008 was put up for consideration in the House. Five Hon'ble Members of opposition expressed their views on the principles involved therein or for reconsideration by different legislative bodies but ultimately after reply of the Hon'ble Minister-in-charge, Finance it were turned down and the Bill was passed by voice vote.

On 13.03.2008, the Hon'ble Minister-in-charge, Finance presented the 3rd supplementary statements of expenditure for the year 2007-08.

The discussion on 3rd supplementary statement of expenditure for the year 2007-08 took place in the House on 14.03.2008. Out of 73 cut motions received, 47 cut motions were admitted and 26 were rejected. The cut motion against the demand of Rural works department was moved in the House by the

Hon'ble member Shri Ramdeo Rai, 17 Hon'ble members of the House took part in debate and after reply of the Hon'ble Minister-in-charge, the House gave its assent to the demands for supplementary grants of said department. Thereafter the rest demands for supplementary grants were taken up through the process of Gullotine and were accepted by the House.

The Appropriation Bill relating to 3rd supplementary statements of expenditure for the year 2007-08 i.e. Bihar Appropriation Bill, 2008 was introduced in the House on 14.03.2008 itself by the Hon'ble Minister-in-charge, Finance. It was considered and passed by the House on the same day i.e. on 14.03.2008.

13. MOTIONS OF ADJOURNMENT

During the Session period, 18 motions of adjournment were brought by the different members of the House. The motions of adjournment with Hon'ble members names, dates and subjects are as follows :-

SI. No.	Name of Hon'ble members who brought the motion	Subject of motions of adjournment	Date on which motions of adjournment were brought	
1.	Smt. Rabri Devi & five other Hon'ble members	Murder of RJD leader Shri Laxmi Kant Yadav in Nath Nagar of Bhagalpur district.		
2.	Shri Arun Singh & three other Hon'ble members	& three other Hon'ble members Batai land by the landlord and in course of that murder of three bataidars		
3.	do	do	26.02.2008	
4.	Shri Shyam Rajak & Seven other Hon'ble members	Display of obscene photographs on the website of Bihar Government.	06.03.2008	
5.	Dr. Achchutanand	Atrocities on Biharis in Maharastra.	06.03.2008	
6.	Shri Arun Singh & other six Hon'ble members	r six Hon'ble members CPI (MALE) leader Shri Mahboob Alam in Bhagalpur Jail.		
7.	Shri Shakuni Chaudhari	Tense situation due to unwarranted and defamatory statements of Shivsena's leaders against the Biharis.		
8.	Shri Munnaf Alam	Administrative and police atrocities on the CPI (MALE) leader Shri Mahaboob Alam in Bhagalpur Jail.		
9.	Shri Abdul Bari Siddique	Abduction and murder of Saidullah Ansari and on intimation being made the misbehavior of the local police with the family members of the deceased.	11.03.2008	
10.	Shri Shyam Rajak & five other Hon'ble members	Assault on the women of Remand Home for not obliging the Superintendent and Staff thereof to enter into prostitution.	12.03.2008	
11.	Dr. Achchutanand & five other Hon'ble members	Strike of non-teaching staff of Universities and Colleges of Bihar.	12.03.2008	
12.	Shri Maheshwar Singh & Shri Shyam Rajak	Strike of Employees in Sadar Hospital Motihari due to assault on civil Surgeon in presence of Health 'Minister and repercussions thereof.		

No.	Name of Hon'ble members who brought the motion	Subject of motions of adjournment	Date on which motions of adjournment were brought	
13.	& four other Hon'ble members	Demand for implementation of recomm- endation of Bandopadhyaya Committee in respect to the condition of Bataidars.		
14.	Shri Ramdeo Verma & three other Hon'ble members	Murder of CPM leader Shri Ram Pukar Manto by Naxalites.		
15.	Shri Arun Singh & four other Hon'ble members	Report of CAG about irregularities in NAREGA and demand for discussion thereon.		
16.	Dr. Achchutanand	Court fees enhancement and threat on lowers to go on indefinite strike.		
17.	Dr. Izhar Ahmad	Regular accident on Gandhi Setu due to its		
18.	Shri Arun Singh & three other Hon'ble members	For recall of suspension order of Prof. Dr. Nand Kishore Chaudhary, Head of Economics department in Patna University.	01.04.2008	

The 8th Session of the Assembly was the budget session. As per the Rules of the House no motion of adjournment is to be entertained if the sitting of the House is fixed for disposal of financial business. Since all the motions of adjournment as noted in the above table where brought on the day fixed for disposal of financial and other important matters, therefore, the Chair rejected them holding them not brought as per Rules.

14. ZERO HOUR

As per Rule 23(A) of the Rules of Procedure and Conduct of Business of the Assembly, the Hon'ble Members are allowed to avail 20 minutes time immediately after the question hour is over to raise any matter of urgent and public importance, if they bring the same in the notice of the Hon'ble Speaker through the Secretary of the Assembly one hour before the sitting of the House commences. During this session, from 25.02.2008 to 02.04.2008, on every working days, fifteen (15) Matters of urgent and public importance were allowed by the Hon'ble Speaker to be raised during the Zero Hour period.

15. DECLARATION MADE BY THE HON'BLE SPEAKER ABOUT ACCEPTANCE OF NIVEDAN

During the sessions, on every working day from 25.02.2008 to 02.04.2008, the Hon'ble Speaker made declaration regarding numbers of accepted NIVEDANS and with consent of the House all total 159 accepted NIVEDANS out of 512 NIVEDANS received were sent to the NIVEDAN committee for enquiry and report. The rest 353 NIVEDANS were found to be not in order and hence they were rejected.

16. LAYING DOWN OF PETITIONS (YACHIKA) ON THE TABLE OF THE HOUSE

On 02.04.2008, with the permission of the Hon'ble Speaker, the Secretary of the Assembly laid 139 petitions (YACHIKA), which were found in order and were

accepted after scrutiny of 235 Petitions. The remaining 96 petitions were found to be not in order and hence they were rejected. The Petitions laid on the table of the House were sent to the Committee on Petitions for enquiry and report.

17. PRIVATE MEMBERS BUSINESS & RESOLUTIONS

Since it was the budget sessions of long 24 days, hence, two days were fixed for disposal of private members business and resolutions. All total 84 resolutions of the Hon'ble Members were listed for business on 28.03.2008. Out of aforesaid resolutions, 4 were accepted, 3 were rejected, 11 were delisted and 66 were withdrawn in light of the assurance of the Government. It is worthwhile to note that one of the rejected resolution of Hon'ble Member Sri Sheochand Ram was required to be put on vote by counting and it was rejected by 88 votes against 35. On 01.04.2008 all together 55 resolutions were listed for the business of the day, out of which 10 were accepted, one was delisted and 44 were withdrawn in light of assurance of the Government. Thus, the House disposed of altogether 139 resolutions found in order and listed for the business of two days.

18. DEBATE ON THE MATTER OF PUBLIC IMPORTANCE

On 02.04.2008, the House remained engaged in discussion of the matter of public importance after disposal of legislative business of the Government. The topics of discussion was, "Situation prevailed in state due to sky touching price rise of essential Commodities, (राज्य में आम आवश्यकता को वस्तुओं की आसमान छू रही कीमत से उत्पन्न स्थिति)". The Hon'ble Members of both sides took part in the discussion and the discussion was concluded with the reply of the Hon'ble Chief Minister.

19. OBITUARY REFERENCES

Eleven obituary references were made in the Assembly on the demise of following former members of the House and other important persons on the dates noted against them :-

SI. No.	Name of the members & important persons	Constituency / field of working	Period	Date of demise	Date on which reference was made in the House
1.	Late Motiur Rehman, Ex-M.L.A. & M.P.	Dacca, East Champaran	1980 8 th (23.06.80-12.03.85) 1985 9 th (02.04.85-06.03.90)	18.12.07	22.02.07
2.	Late Raj Kumari Devi, Ex-M.L.A.	Mashrakh South	1962 3rd (14.03.62-04.03.67) 1958 2rd (28.04.58-01.03.62)	06.01.08	do
3.	Late Amrit Prasad Ex-M.L.A.	Gobindpur	1967 4 th (15.03.67-29.06.68) 1972 6 th (20.03.72-03.04.77)	11.12.07	do
4.	Late Jai Krishna Mandal Ex-M.P.	Purnia	Member of Parliament	12.01.08	do
5.	Late Raj Kumar Rai Ex- M.L.A.	Sonepur	1990 10 th (16.03.90-15.03.1995) 1995 11 th (12.04.95-01.03.2000)	17.01.08	do

S) No.	Name of the members & important persons	Constituency / field of working	Period	Date of demise	Date on which reference was made in the House
6.	Late Vishwanath Singh Ex-M.L.A.	Mirganj	1995 11 th (10.04.95-01.03.2000)	12.02.08	do
7.		Singheshwar	1962 3rd (14.03.62-04.03.67)	18.02.08	do
8.	Late Bipin Bihari Singh, Ex-Minister of Bihar	Sasaram	1969 5 th (10.03.69-09.03.72) 1977 7 th (27.02.77-17.02.80)	24.02.08	
9.	Late Kamal Paswan, Ex-Minister of Bihar	Sakra	1990 10 th (16.03.90-15.03.95)	01.03.08	-
10.	Late Karam Chand Bhagat Ex-Minister of Bihar	Boro, Mandar	1967 4 th (15.03.67-29.06.68) 1969 5 th (11.03.69-09.03.72) 1972 6 th (20.03.72-03.04.77) 1977 7 th (04.07.77-17.02.80) 1980 8 th (23.06.80-12.03.85) 1985 9 th (02.04.85-06.03.90) 1990 10 th (16.03.90-15.03.95)	08.03.08	10.03.08
11.	Late Raghubansh Singh Ex-M.L.A.	Dhanbad	1969 5 th (11.03.69-09.03.72)	31.03.08	01.04.08

Note :- 8th, 9th etc. indicates 8th Assembly, 9th Assembly etc.

All the members stood in silence for a minute as a mark of respect to the aforesaid deceased.

20. VALEDICTORY SPEECH

On 2nd April, 2008 at the conclusion of the business of the session, the Hon'ble speaker made a valedictory speech before adjourning the House sine die. In his speech, he offered his gratitude to the Hon'ble Members of both the treasury and opposition Benches for their cooperation in smoothly conducting the business of the House. He also thanked all other concerned including the officers and staffs of the Assembly Secretariat, officers of the different Government departments, police personnels, press and electronic media, News agencies, representatives of local newspapers, Doordarshan and Air for their constructive cooperation during the session.

21. PROROGATION

The 8th session of the 14th Bihar Legislative Assembly was prorogued w.e.f. 02.04.2008 vide Notification No.-PA-1/Session-01-04/2007(Part)-451, Patna dated 6th May, 2008.

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